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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/3/2016
NAME OF THE PETITIONER(S) : Sharath Ramaraj and 2 Others
NAME OF THE RESPONDENT(S) : M/S ikonzer Solutions Private Limited & 7 others
SECTION : 397/398

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1.	Ramkrishnan Vijayaram Senthil M/s. G. Sivashankaram G. Akila.	Counsel for Petitioner	(1) -
2.	DR. S.V. RAMA KAISHNA	Counsel for R-2	S. V. Rama Kaishna

ORDER

Counsel for both the parties are present. Counsel for R2 present. As per the previous order dated 07.08.2017, two names have been suggested for their appointment as directors of the 1st Respondent Company. We appoint Mr. Anand Vasudeo Harapanhalli and Mr. Sai Prakash Pasumarthy as Directors of the 1st Respondent Company. The Petitioner has not raised any objection to the appointment of the said persons as Directors of the 1st Respondent Company. They are directed to nominate an Advocate Commissioner to prepare the inventory of the records available in the Registered Office of the R1 Company and the Advocate Commissioner will also take over the records lying with the Registry of this Bench after verification. This process shall be completed on or before 12.09.2017. The Petitioners shall co-operate with the new Directors and the Advocate Commissioner. Put up on **26.09.2017 at 10.30 A.M.**

-Sd-

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

-Sd-

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)